



...2....

**IA 769/2022 Renu Kapoor And Ors  
V/s**

**Shailesh Verma And Ors**

-----  
**IA 978/2022 Shailesh Verma  
V/s**

**Sureshkumar P. Pendharkar  
IN THE MATTER OF**

**Raj Infrastructure Development (India) Pvt Ltd.  
V/s**

**Lavasa Corporation Ltd.**

**APPEARANCE :**

**FOR APPLICANT** : Adv. Salonee Kulkarni - RP

**FOR RESPONDENT** : Adv. Yash Anand – R.4

**FOR RESPONDENT** : Adv. Ms. Savani Gupte a/w Amol  
Jhunjhunwala in IA 304 of 2022 and IA 978 of 2022

**FOR COC** : Adv. Shiraj Khambete

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

**ORDER**

The matter is taken up through Virtual Hearing (VC).

On the Application of the Counsel for the Applicant list IA-  
**160/2022 on 08.06.2022, IA-1233/2020 and IA-113/2022 on**  
**09.06.2022** and rest of the IAs on **17.06.2022**.

**Sd/-**

**KAPAL KUMAR VOHRA**

**Member (Technical)**

06.06.2022

**AARTI**

**Sd/-**

**JUSTICE P. N. DESHMUKH**

**Member (Judicial)**